

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **08.07.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 318/2026 For Additional Docs. IA No. 917/2026 For Exemption IA No. 918/2026 Leave to file IA No. 919/2026	Fortuna Buildcon India Pvt Ltd. Rep by its Director, BA Rajendra Singh Vs Shivadutt Bannanje, Erst. RP of Fortuna Buildcon (India) Pvt Ltd & 3 Ors.	Mr. Rohan Kothari	
2.	Comp App (AT) (CH) (Ins) No. 320/2026 For Stay IA No. 925/2026 For Condone Delay IA No. 926/2026 For Urgent Listing IA No. 927/2026	The Regional Provident Fund Commissioner, rep by Employees Provident Fund Organisation Vs The Managing Director, Dunlop Polymers Pvt Ltd & Anr.	Mr. R Vishnu	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 319/2026 For Stay IA No. 923/2026 For Condone Delay IA No. 924/2026 (With Defects)	Kampalapura Narasimaih Jayalakshmi, Additional Director of Vistara Media Pvt Ltd & 2 Ors Vs Vistara Media Pvt Ltd & Anr.	Ms. S Indumathi Ravi	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 49/2026 For Stay IA No. 204 & 205/2026 For Direction IA No. 206 & 207/2026	Dr. Badri Prasad (Shareholder of the Corporate Debtor) & 4 Ors Vs Alok Kumar Agarwal Erst RP, Furnace Fabrica (India) Limited & Anr. WITH	Mr. Pawan Jhabakh	Menon & Mankava R1

5.	IA No. 916/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 562/2025	FF International Ltd & 4 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Limited WITH	Mr. Pawan Jhabakh	Menon & Mankava
6.	IA No. 920/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 566/2025	Dr. Badri Prasad (Shareholder of the Corporate Debtor) & 5 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & 5 Ors.	Mr. Pawan Jhabakh	Menon & Mankava
7.	IA No. 653/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 234/2026 For Stay IA No. 652/2026	The Assistant Commissioner of Central Tax, CGST Vs Vasan Healthcare Pvt Ltd & Anr WITH	Mr. Sai Srujan Tayi	Ms. RV Yajurva Devi For Caveator
8.	IA No. 666/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 236/2026 For Exemption IA No. 667/2026 For Stay IA No. 668/2026	The Assistant Commissioner of Central Tax, CGST Vs Vasan Healthcare Pvt Ltd & Anr	Mr. Sai Srujan Tayi	Ms. RV Yajurva Devi For Caveator
9.	Comp App (AT) (CH) (Ins) No. 218/2025	Rajeswari Ramesh Kumar Vs Hevea Furniture and Interiors Pvt Ltd	Mr. TKM Sai Krishnan	Mr. K Bijai Sundar

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	TA (AT) No. 267/2021 (Comp App (AT) No. 41/2020)	M Gopal Vs Ganga Reddy & 2 Ors WITH	Mr. MVV Ramana	
11.	Comp App (AT) (CH) No. 136/2025 For Exemption IA No. 1480/2025 For Stay IA No. 1481/2025	Sri Gopal Muniyappa & Anr Vs Ganga Reddy	Mr. MVV Ramana	
12.	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 &1164/2023 For Additional docs. IA No. 1015/2024	Paradeep Port Trust Vs Vedanta Limited & Anr	Ms. K Jayasudha	Ms. Deepika Thakur R1 Mr. Pranava Charan R2

13.	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner, Employees Provident Fund Organization Vs Excel Glass Ltd. & Anr	Mr. R Vishnu	Mr. Hari Kumar G Nair R2
14.	Comp App (AT) (CH) (Ins) No. 473/2024 For Direction IA No. 1300/2024	Regional Provident Fund Commissioner-II, Employees Provident Fund Organisation Vs Dileep KP, Resolution Professional & Anr	Mr. R Vishnu	
15.	Comp App (AT) (CH) (Ins) No. 26/2025 For Stay IA No. 112/2025 For Direction IA No. 113/2025	A Tenzing & Anr. Vs Rajalakshmi Vardarajan, RP of Supreme Coated Board Mills Pvt Ltd & 3 Ors	Mr. Prithvi Raj JS	Ms. Shubharanjani Ananth- R3 Mr. B Dhanaraj R4
16.	Comp App (AT) (CH) No. 48/2025 For Stay IA No. 572/2025	Hyderabad Pollution Controls Ltd & 7 Ors Vs S. Radhakrishnan & Anr.	Mr. K Rajendran	Dr. SV Ramakrishna R1 R2
17.	Comp App (AT) (CH) (Ins) No. 65/2025	P Suganya, Proprietor of TT Energies Vs R Venkatakrishnan Paragon Steels Pvt Ltd & Anr.	Mr. R Vidhya Shankar	Mr. VV Sivakumar R1 Mr. PS Ganesh R2
18.	Comp App (AT) (CH) No. 71/2025	Shobhana Prabhakar Mahajan (Deceased, through her Legal Rep, Prabhakar Yashavant Mahajan) & Anr. Vs Chettinad Cement Corporation Pvt Ltd & 4 Ors.	Mr. Prabhakar Yashavant Mahajan Party-in-person	Mr. AR Ramanathan R1 R2
19.	Comp App (AT) (CH) No. 142/2025 For Stay IA No. 1550/2025	Delta Finster Ltd & 3 Ors Vs Muhammed Abdul Jabbar Arackal & 3 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. CS Yogindunath R1-R3
20.	Comp App (AT) (CH) No. 144/2025	Vimalchand AV&12 Ors Vs Vidya Pracharanam Pvt Ltd & 2 Ors	Mr. Srikant Mohan	Mr. TK Bhaskar R1 R2
21.	Comp App (AT) (CH) (Ins) No. 160/2025	Bhagirathi Infrapower Projects Pvt Ltd Vs Ramky Infrastructure Ltd.	Ms. Honey Satpal	Ms. Kopal Sharraf
22.	Comp App (AT) (CH) (Ins) No. 305/2025 For Stay IA No. 898/2025	PTC India Limited Vs Ravi Shankar Devarakonda, RP of Meenakshi Energy Limited WITH	Mr. Prahalad Bhat	Mr. Edward James

23.	Comp App (AT) (CH) (Ins) No. 307/2025	State Bank of India SAMB-II Vs PTC India Limited	Mr. Edward James	Mr. Prahalad Bhat
24.	Comp App (AT) (CH) (Ins) No. 401/2025 For Stay IA No. 1239/2025	The Assistant Commissioner of Central Tax, Sangareddy GST Division Vs Manjeet Buccha, IRP of Trident Sugars Ltd.	Mr. G Meganathan	Mr. K Gaurav Kumar
25.	Comp App (AT) (CH) (Ins) No. 403/2025 For Stay IA No. 1161/2025	Laxmi Organic Industries Limited Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd	Mr. Santosh Ukkur	Mr. J Manivannan
26.	Comp App (AT) (CH) (Ins) No. 583/2025 For Exemption IA No. 1780 & 1781/2025	Punjab National Bank (International) Ltd Vs Pesco Beam Environmental Solutions Pvt Ltd	Mr. Mithilesh Kumar Pandey	Mr. B Sarath Babu
27.	Comp App (AT) (CH) (Ins) No. 94/2026 For Exemption IA No. 282/2026 For Additional Docs IA No. 296/2026	Rajasekhar Reddy Jampala, Suspended Director, Shrushti Contech Pvt Ltd Vs Varahi Infra & Anr	Mr. CV Shailandhran Mr. Ujjwal Jain	Mr. Srinivasaraju Chitrapu R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) No. 30/2022	M Geethalakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr	Mr. C Umashankar	Mr. B Ramana Kumar R2
29.	Comp App (AT) (CH) No. 102/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors. WITH	Mr. Srikant Mohan	Mr. CV Shailandhran R2, R4, R7, R8 Mr. Cibi Vishnu-R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24
30.	Comp App (AT) (CH) No. 103/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors. WITH	Mr. Srikant Mohan	Mr. CV Shailandhran R2- R5, R8, Mr. Cibi Vishnu-R6
31.	Comp App (AT) (CH) No. 104/2022 For Stay IA No. 861/2022 & 996/2023	Vijaygopal M & 3 Ors Vs BRD Motors Ltd & 25 Ors	Mr. Srikant Mohan	Mr. CV Shailandhran R2, R4, R19, R20 Mr. Cibi Vishnu-R5
32.	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No. 503 & 504/2022	P Dot G Constructions Pvt Ltd Vs KR Giri Babu & Anr.	Mr. P Rajkumar Jhabakh	Dr. P. Jagadeesan- R1

33.	Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023	Howden Axial Fans AB Vs BGR Boilers Pvt Ltd	Mr. Ajay Bhargava	Mr. CP Prasanth Gopal
34.	Comp App (AT) (CH) (Ins) No. 239/2024 For Stay IA No. 632/2024	Amit Prasad Dixit & 8 Ors Vs The Liquidator CS Anuradha Bisani WITH	Ms. Pratiksha Sharma	Ms. CS Anuradha Bisani
35.	Comp App (AT) (CH) (Ins) No. 268/2024 For Stay IA No. 718/2024	Apsingi Arun Kumar & 34 Ors. Vs The Liquidator CS Anuradha Bisani, Lanco Infratech Ltd	Ms. Pratiksha Sharma	Ms. CS Anuradha Bisani
36.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director & Authorised Rep of Anjani PRS Blends Pvt Ltd & Anr Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd	Ms. Shubharanjani Ananth	Mr. AG Sathyannarayana

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt Ltd & 13 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3, R5-R7 Mr. Sriram Venkatavaradan- R4 Mr. Sharad Sanghi R13 R14

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in